## **Declaration of Assets and Liabilities**

Year 2022-2023

I, **Prabhakar Kumar Pankaj**, son of Sri **Ajay Kumar Sinha**, aged 41 years, belonging to Bihar Legislative Assembly Secretariat, Patna service and presently working

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

as Principal Private Secretary, Bihar Legislative Assembly Secretariat, Patna

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1 Name Daughter- Arohi Sinha	Dependant-2 Name Son- Tejas Sinha	Dependant-3 Etc. Name	
(i)	Cash	Rs. 17,850/-	Rs. 40,000/-	Rs. 30,000/-	Rs. 25,000/-	XX	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Financial Institutions Rs. 7,326/- Rs. 6,452 And Non-Banking		SSY in SBI Rs. 2,08,636/-		xx	
(iii)	Bonds, Debentures and Shares In companies	XX	XX	XX	XX	XX	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	P.L.I. Premium Rs. 2587/- p.m. Bajaj Allianz LIC Policies Premium 19,839/- p.a.	XX	XX	XX	XX	
(v)	Motor Vehicles (details of make, etc.)	xx	XX	XX	xx	XX	
(vi)	Jewellery (give details of weight and value)	Gold-35 gm.	Gold-170 gm. Silver-580 gm.	Gold-22 gm. Silver-138 gm.	Gold-10 gm. Silver-72 gm.	XX	
(vii)	Other assets, such as values of claims / Interests	XX	XX	XX	XX	XX	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	XX	XX	XX	XX	XX	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	XX	XX	XX	XX	XX	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value Houses / XX Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		XX	XX	XX	XX	
(iv)			XX	XX	XX	XX	
(v)	Others (such as interest in property)	XX	XX	XX	XX	XX	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2023			
(a)	(i) Loans from Banks	SBI, BVM     SBI, Patna Secretariat	1. Rs. 1,45,516/- 2 Rs. 4,49,110/-			
	(ii) Loans from financial institutions	XX	XX			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	XX	XX			
	(b) dues to departments dealing with supply of water	XX	XX			
	(c) dues to departments dealing with supply of electricity	XX	XX '			
	(d) dues to departments dealing with telephones	XX	XX			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	XX	XX			
	(f) Other dues, if any	XX	XX			

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(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which	Rs. 1,39,576/- Assessment Year 2022-23	XX
	Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No. AMYPP8891Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## C. Personal Detail

Home District

GPF/CPF/PRAN No.	:-	PTS/BLA- 1205								
Gender	:-	M (M/F)								
Date of Birth	:-	2	9	1	2	1	9	8	1	DD/MM/YYYY
Class/Group	:-	А		(A	/B/C)					
Cadre	:-	Bihar Legislative Assembly Secretariat								
							dminis vice et		Servic	e,

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 4016 501 44-7

Name of Employee: Prabhakar Kumar Pankaj

Place: Patna. Designation: Principal Private Secretary

Date: 14.02.2023 Department- Bihar Legislative Assembly Secretariat, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.

Patna